GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 1685 TO BE ANSWERED ON 31ST JULY, 2023

SKILL KNOWLEDGE TO LABOURERS

1685. SHRI PRADEEP KUMAR SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the fact that there is a need to impart necessary skilled and knowledgeable labourers with a collective effort to ensure their progress in competitive environment;
- (b) if so, the steps taken/being taken by the Government to provide more benefits of such skill and knowledge to the labourers of the country particularly in Bihar; and
- (c) the steps being taken by the Government to increase the participation of women in the work force?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): The Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill training through a comprehensive network of skill development centres/institutes under various schemes viz. Pradhan Mantri Kaushal VikasYojana (PMKVY), Jan Shikshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsmen Training Scheme (CTS) through Industrial Training Institutes (ITIs), across the country.

Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) is a placement linked skill development program of Ministry of Rural Development for rural poor youth under National Rural Livelihoods Mission (NRLM) since September, 2014. Rural Youth in the age group of 15-35 years are covered under this scheme.

Rural Self Employment Training Institutes (RSETIs) provide training for Skill and Entrepreneurship Development. Any unemployed youth in the age group of 18-45 years, having an aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training at RSETI.

Further, Government is implementing the National Career Service (NCS) Project to provide a variety of career related services like job matching, career counselling, vocational guidance, information on skill development courses, etc. through a digital platform which brings the employers and jobseekers (including skilled and knowledgeable jobseekers) on a single platform for job matching. This portal also offers its registered jobseekers a free, self-paced Online Training Programme on Career and Digital Skills, to enhance the employability of the jobseekers. Till 15th July 2023, 24.23 lakh jobseekers from the State of Bihar are registered on the NCS Portal.

The Government has taken various steps to improve female's participation in the work force. A number of protective provisions have been incorporated in the labour laws for equal opportunity and congenial work environment for women workers. The Code on Social Security, 2020 has the provisions for enhancement in paid maternity leave from 12 weeks to 26 weeks, provision for mandatory crèche facility in the establishments having 50 or more employees, permitting women workers in the night shifts with adequate safety measures, etc.

The Code on Occupational Safety, Health And Working Conditions (OSH), 2020 has the provisions for the employment of women in the above ground mines including opencast workings has been allowed between 7 pm and 6 am, and in below ground working between 6 am and 7 pm in technical, supervisory and managerial work where continuous presence may not be required.

The Code on Wages 2019 has provisions that there shall be no discrimination in an establishment or any unit there of among employees on the ground of gender in matters relating to wages by the same employer, in respect of the same work or work of similar nature done by any employee. Further, no employer shall make any discrimination on the ground of sex while recruiting any employee for the same work or work of similar nature in the conditions of employment, except where the employment of women in such work is prohibited or restricted by or under any law for the time being in force.

To enhance the employability of female workers, the Government is providing training to them through a network of Women Industrial Training institutes, National Vocational Training Institutes and Regional Vocational Training Institutes.